

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3393
ANSWERED ON 20TH MARCH, 2025**

MAINTENANCE OF NATIONAL HIGHWAYS

**†3393. SHRI BHUMARE SANDIPANRAO ASARAM:
DR. SHIVAJI BANDAPPA KALGE:
SMT. DELKAR KALABEN MOHANBHAI:
SHRI GYANESHWAR PATIL:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the poor maintenance of National Highways by the concerned agencies and operators, if so, the action taken by the Government against them;

(b) the standards or norms for maintenance of National Highways along with the frequency of review, States/UTs-wise, particularly in Dadra and Nagar Haveli; and

(c) whether the Government proposes to introduce a new monitoring system to improve the maintenance work of National Highways, if so, the details thereof, State/UT-wise, particularly in Dadra and Nagar Haveli and Khandwa Parliamentary Constituency of Madhya Pradesh and Chhatrapati Sambhajnagar district of Maharashtra?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government has prioritized the maintenance of existing National Highway (NH) network and inter-alia evolved a mechanism to ensure Maintenance and Repair (M&R) of all NHs sections through accountable maintenance agency.

NHs projects are executed on mainly three modes i.e. (i) Build Operate and Transfer (BOT); (ii) Hybrid Annuity Model (HAM) and (iii) Engineering, Procurement and Construction (EPC). Concession period for projects on Build Operate and Transfer (BOT) is 15 to 20 years and on Hybrid Annuity Model (HAM) is generally 15 years. For EPC projects, Defect Liability Period (DLP) is 5 years for the bituminous pavement works and 10 years for concrete pavement works. For TOT and InvIT projects, concession period including maintenance is for 20 to 30 years. Concession period for Projects on Operation, Maintenance and Transfer (OMT) is generally 9 years.

Contractors / Concessionaires are responsible for maintenance of the respective NHs stretches within the DLP / concession period of the project.

For all remaining sections of NHs stretches, Government has taken a policy decision to undertake maintenance works through Performance Based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC). While STMC works are generally undertaken for a contract period of 1-2 year, PBMC works are undertaken for a contract period of about 5-7 years. State / UT – wise details of such maintenance works approved during the FY 2024-25 are at Annexure-I.

Repair of identified defects / issues in the road condition as well as other maintenance / repair works are completed by the Contractor / Concessionaire within the stipulated timeline as per provisions of the Contract. Compliance is ensured through regular inspection by field officers, including Authority Engineer / Independent Engineer deployed for supervision of projects. For non-compliance during DLP / Concession period, penalties are imposed as per the contract conditions or DLP period is extended. Penalty provisions include due payment deductions, damage recoveries, debarment / blacklisting etc.

(c) App based monitoring through National Highways Authority of India (NHAI) One / Tatpar App facilitates efficient highway project management by the internal stakeholders (Field officers / Engineers / Contractors / Concessionaires) directly from onsite, through digital

reporting of daily and monthly defects, submission of geo-tagged and time-stamped photos for inspections and digital uploading of test results.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 3393 ANSWERED ON 20.03.2025 ASKED BY SHRI BHUMARE SANDIPANRAO ASARAM, DR. SHIVAJI BANDAPPA KALGE, SMT. DELKAR KALABEN MOHANBHAI AND SHRI GYANESHWAR PATIL REGARDING MAINTENANCE OF NATIONAL HIGHWAYS****State / UT – wise details of maintenance works approved during the FY 2024-25:-**

S. No.	State/UT	Length in Km / Cost in ₹ Crore			
		STMC Works		PBMC Works	
		Length	Cost	Length	Cost
1	Andhra Pradesh	1,624	176	378	491
2	Arunachal Pradesh	311	44	0	0
3	Assam	845	120	145	221
4	Bihar	653	48	420	508
5	Chhattisgarh	211	22	0	0
6	Goa	119	18	6	22
7	Gujarat	1,296	287	256	361
8	Haryana	697	98	243	321
9	Himachal Pradesh	452	57	0	0
10	Jharkhand	223	21	104	69
11	Karnataka	1,028	104	172	242
12	Kerala	17	1	0	0
13	Madhya Pradesh	1,574	229	456	468
14	Maharashtra	1,937	323	1,449	1,345
15	Manipur	177	28	0	0
16	Meghalaya	45	6	8	3
17	Mizoram	273	69	0	0
18	Nagaland	182	79	0	0
19	Odisha	979	67	210	229
20	Punjab	705	78	233	288
21	Rajasthan	517	144	736	679
22	Sikkim	47	45	64	67
23	Tamil Nadu	1,380	169	97	105
24	Telangana	370	24	406	352
25	Tripura	113	54	122	195
26	Uttar Pradesh	1,222	126	490	621
27	Uttarakhand	237	77	0	0
28	West Bengal	546	283	94	131
29	Jammu & Kashmir	96	34	28	37
30	Ladakh	6	10	0	0
31	Puducherry	903	442	130	198
	Total	17,884	2,842	6,118	6,757
